

facilitate sustenance of indigenous urea production capacity of 14 lakh MT and 9.12 lakhs MT per annum, respectively, after revamp.

Subsidy to Shipyards/Shipping Companies

4919. SHRI BOLLA BULLI RAMAIAH : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to provide subsidy to Indian Shipyards/Shipping Companies for building of ships; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b). Presently, the subsidy is being provided to Indian Shipyards for construction of ships as follows :

- (i) According to the Pricing Policy for construction of ocean-going vessels in Indian Public Sector Shipyards announced in September, 1993, the price of ocean-going vessels to be built at Indian Yards may be fixed on the basis that the Public Sector Shipyards would participate in open tender and be permitted to match the lowest bid and thereafter be entitled to 30% extra price over the above price, 20% being payable by Government and 10% by the Shipowners.

In addition, loans at concessional rate of 9% to the extent of 80% of the cost of the ship may be given to the shipping companies placing orders on Indian Yards. The price is fixed in terms of US \$/Japanese Yen and the shipowners to pay each stage in instalment to the shipyard. The interest subsidy will be administered by the Ministry of Surface Transport. These funds are routed through the Yards. The subsidy to be released by the Government is paid along with the stage payments received by the Shipyards as per the prevalent market determined rate of exchange. This price benefit is available till September, 1995 within which period, Indian Shipyards should improve their performance and reach the level of self-reliance.

- (ii) The Shipyards registered with Ministry of Surface Transport for construction of deep sea fishing trawlers above 20 M. length are also entitled to 33% subsidy on the price permitted in addition to the price preferential limited to 10% for indigenous trawlers. In addition, duty free import of components and equipments upto a value of 30% of the cost of the Trawler from a specified list is also available to these Yards.

Transport Facilities in Goa

4920. SHRI HARISH NARAYAN PRABHU ZANTYE : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether there is any proposal to strengthen/upgrade transport facilities on National Highways in Goa;

(b) if so, the details of funds provided and utilised during the past five years in this regard; and

(c) the details of proposals received from the State Government during the last three years and the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) to (c). The information is being collected from the State Government and will be laid on the Table of the Lok Sabha.

Government Accommodation on Co-Terminus Basis

4921. SHRI BALRAJ PASSI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether Government accommodation is allotted to persons employed on co-terminus basis with various Ministers;

(b) whether it is also a fact that though services of a number of such persons have been terminated by various Ministries on the expiry of the term of the Minister with whom they were employed but they continue to occupy that Government accommodation;

(c) the number of those persons who were allotted such accommodation in New Delhi but are still in possession of that accommodation though their services have been terminated; and

(d) if so, the steps Government propose to take to get such accommodation vacated at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) Yes, Sir.

(b) to (d). The information is being compiled and will be laid on the Table of the Sabha.

[Translation]

Hydel Power Projects of Gujarat

4922. SHRI N.J. RATHVA : Will the Minister of POWER be pleased to state :

(a) whether the Government propose to set up some hydel power projects on the rivers of Gujarat during the current Five Year Plan;